GOVERNMENT OF INDIA MINISTRY OF HOUSING AND URBAN AFFAIRS RAJYA SABHA UNSTARRED QUESTION NO. 1173 ANSWERED ON 10/03/2025

PROJECTS UNDERTAKEN UNDER NUTP

1173. SHRI SANJAY SETH:

Will the Minister of Housing and Urban Affairs be pleased to state:

- (a) details of urban transport projects taken up under the National Urban Transport Policy (NUTP) framework since January 2016, State-wise;
- (b) details of economic growth of urban areas and improved connectivity for businesses and industries from the implementation of NUTP particularly in the State of Uttar Pradesh;
- (c) incentives provided for Public-Private Partnerships (PPPs) in urban transport infrastructure projects;
- (d) steps taken under NUTP to promote sustainable urban mobility, such as electric vehicles and green public transport systems; and
- (e) whether the private sector play any role in implementing urban transport projects under NUTP, if so, details thereof, and steps taken to encourage private investment?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI TOKHAN SAHU)

(a) to (e) Government of India has issued National Urban Transport Policy, 2006 and Metro Rail Policy, 2017 for systematic planning of urban transport projects in the country. Public Private Participation is an important component of National Urban Transport Policy 2006 and the Metro Policy 2017. Since January 2016, 882 km of metro lines has been sanctioned by GoI. In the State of Uttar Pradesh about 141 kms of metro/RRTS network has been made operational. Further, in August 2023PM e-Bus Sewa Scheme has been launched for deployment of 10,000 e-buses under Public Private Partnership for city bus operations.

Under PPP model, Central Assistance of Rs. 24, 22, 20 per km for operation of 12m, 9m and 7m size buses respectively is provided. Apart from above, one time Central Assistance for development of behind-the-meter power infrastructure and civil depot infrastructure is also provided.
